

SUPREME COURT OF INDIA

Re: Request of Ms Justice Anu Sivaraman, Judge, High Court of Kerala for transfer.

By a communication dated 16 October 2023 Ms Justice Anu Sivaraman has sought a transfer out of the State of Kerala.

The Collegium accedes to the request and resolves to recommend that Ms. Justice Anu Sivaraman be transferred, in the interests of the better administration of justice, to the High Court of Karnataka.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

(Surya Kant), J

(Aniruddha Bose), J

13 February 2024.